

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant(s)

M. L. CHAUHAN

Respondent(s)

U.N.D.

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL.
	<p><u>OA No. 551/2005.</u> <u>7.12.2005.</u></p> <p>None is present for the applicant.</p> <p>Let the matter be listed on 14.12.2005.</p> <p><i>W.L.C.</i> (M. L. CHAUHAN) JUDICIAL MEMBER</p>
	<p><u>P.C./</u></p> <p><u>OA No. 551/2005.</u> <u>14.12.2005.</u></p> <p>Mr. J. P. Gargy counsel for the applicant.</p> <p>Heard the Learned counsel for the applicant. Learned Counsel for the applicant submits that at this stage his client does not want to press this OA and he will agitate the matter before the appropriate authorities. In view of the submissions made by the Learned Counsel for the applicant, the OA is dismissed as withdrawn.</p> <p><i>W.L.C.</i> (M. L. CHAUHAN) JUDICIAL MEMBER</p>
	<p><u>P.C./</u></p>